

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 112**

**CP (IB) No. 83/Chd/Pb/2024**

**IN THE MATTER OF:-**

Punjab National Bank

...Petitioner

Versus

Milk Specialities Ltd.

...Respondent

**Under Section: 7, IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 19.08.2024.

Sd/-  
Court Officer

06.06.2024  
Tanvi